

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19.10.2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 2281/19	Krishna Dattaram Panchal Vs State Agripada Police Station	Hearing.	
02	ABA 137/20	Mr. Jitesh Uttamchand Jain Vs Nagpada Police Station	Hearing.	
03	ABA 1803/19	Hakim Shaikh Kadar Qureshi Vs State of Agripada P.stn	Hearing.	
04	ABA 325/20	Sejal Mukesh Seth Vs State Marin Drive P.stn	Hearing.	
05	ABA 1466/19	Hemaant Ramesh Samtani Vs State Malbar Hill P.stn	Hearing.	
06	ABA 1908/19	Ravi Ramesh Samtani Vs State of Malabar Hill Pstn.	Hearing.	
07	ABA 1076/20	Azhar Islam Siddique and Vs The State of Maharashtra Through Pydhonie P.stn	Hearing.	
08	ABA 2079/19	Ramaniwas Gulabsing Yadav Vs State Marine Drive P.stn	Hearing.	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 686/20	Danish Ahmed Chaudhary V/s Byculla Police Stn	Hearing	
02	ABA 2271/19	Yusuf Ansari and Othrs Vs Dongri Police Station	Hearing	
03	ABA 792/20	Mohammed Azam Shaikh Vs The State of Maharashtra	Hearing	
04	Cri. Appeal 667/14	Rajesh Ramkrishan Kamble Vs The State Vikhroli P.stn	Hearing	
05	Cri. Appeal 67/16	Sangitadevi Manilal Bind Vs manilal Ramdev Bind	Hearing.	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 914/20	Mrs. Zoyaa@Naida Harun Khokar Vs The State V.P.Marg P.stn.	Hearing.	
02	ABA 457/20	Wasim Rashid Vs State Nagpada Police Station	Hearing.	
03	ABA 532/20	Ganesh Bhikajirao Vichare Vs State Bhoiwada P stn	Hearing.	
04	ABA 533/20	Amol Ramchandra Todkar Vs State Azad Maidan P.stn	Hearing.	
05	ABA 667/20	Abdul Hannan Ehsan Ahmad Shaikh And 2 Others Vs State R A K Marg P.stn	Hearing.	
06	ABA 1176/20	Jayesh Jagmohan Patel Vs The State Malbar hill P.stn	Hearing.	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	BA exh in POCSO case 377/17	NAGPADA POLICE STATION. Vs IMRAN AHMAD ABDUL RAUF ANSARI AND ANOTHER 01	Hearing	
02	ABA 304/20	Javed Farooque Khan And 3 Others Vs State Byculla Police Station	Hearing	
03	Cri. Appeal 736/15	Ranjana Devi Uttamrao Nikam Vs Sadhana Uttamrao Nikam-	order	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 841/20	Nikhil Manoj Thakkar Vs The State Tardeo P.stn	Hearing	
02	Cri. MA 1208/20	Vinayak Eknath Zhalte in BA 1591/2020 Vs State - R.A.K.Marg P.stn	Hearing	
03	Cri. MA 1209/20	Vinayak Eknath Zhalte in BA 1591/2020 Vs State - R.A.K.Marg P.stn	Hearing	
03	Cri. Appeal 346/13	State and Shaikh Rahimuddin Ikaramuddin Vs Amjad Shafi Shaikh @ MA 1215-13 @ BA 1303-13	Hearing	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cri. Appeal 826/18	Murajmakhatun Mohd. Yasin Shaikh-Aplcnt. Vs The State of Maharashtra and Mohd. Yasin Shaikh- Respdts.	Hearing	
02	Cri. MA 2607/18	Ashraf (Riyaz) Abdul Gani Turk-Aplcnt. Vs Saifa Ashraf Turk	Hearing	
03	ABA 2164/19	Mohd. Mustafa Raza Abdul Hameed Shaikh And 4 Others Vs State Agripada Police Station	Hearing	
04	ABA 2202/19	Bhavesh Sheth Vs D.B. Marg Police Station	hearing	

